

official of the Ministry chairing the Board. The question of having an elected Chairman as per Statutes of the University is, however, under consideration of the Board.

(c) No, Sir.

(d) Does not arise,

**Launching of five pilot plant projects  
by C. S. I. R.**

\*450. SHRIMATI ILA PALCHOUDHURI :  
SHRI RAMACHANDRA  
VEERAPPA :

Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether it is a fact that the Council of Scientific and Industrial Research have decided to launch five pilot plant projects;

(b) if so, the broad details of the schemes together with the amount which will have to be spent on each of the projects; and

(c) the details of benefits which are expected to accrue therefrom ?

THE MINISTER OF EDUCATION AND YOUTH SERVICES DR. V. K. R. V. RAO : (a) Yes, Sir.

(b) and (c). A Statement is laid on the Table of the House. [*Placed in Library. See in LT-1608/69*]

**Harassment and Exploitation of  
foreign tourists in Delhi**

2721, SHRI K. P. SINGH DEO : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether attention of Government has been drawn to the Press Report appearing in Hindustan Times dated the 14th June, 1969 regarding the harassment and exploitation a foreign tourist has to face when he comes to Delhi ; and

(b) if so, the steps taken or proposed to be taken in the matter ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH : (a) Yes; Sir.

(b) The Department of Tourism are aware of the irritating factors which annoy a tourist, and take remedial measures whenever and to the extent possible. Efforts continue to be made to improve facilitation services at airports. In the case of proved complaints against a shopkeeper, his name is removed from the list of shops approved for tourists. Whenever allegations indicating criminal offence are received, police are requested to take prompt and effective action. A publicity campaign has also been organised to exhort the general public to show courtesy towards foreign tourists.

**Anti-Hindi Agitation in Madras**

2722. SHRI HEM RAJ : Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 606 on the 21st February, 1969 and state :

(a) whether the facts regarding anti-Hindi Agitation in Madras have been ascertained ;

(b) if so, what is the latest position now ; and

(c) the loss to property incurred in that agitation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS : (SHRI VIDYA CHARAN SHUKLA) : (a) Yes, Sir.

(b) and (c). According to information received from the Tamil Nadu Government students had been participating in the anti-Hindi agitation in the State since January 1968. The agitation was suspended in February, 1969 in view of the demise of the late Chief Minister of Tamil Nadu. The damage to Central Government property in 1968 due to violent activities of the agitators is estimated at Rs. 26,913.

**राष्ट्रीय एकता के लिये एक लिपि**

2723. श्री बाल्मीकी चौधरी : क्या शिक्षा तथा युवक सेवा मंत्री यह बताने की कृपा करेंगे कि :

(क) ऐसी भाषा (लिपि) बनाने के लिए क्या कार्यवाही की जा रही है जिसके माध्यम पर राष्ट्रीय एकता प्राप्त की जा सके और